

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**EXECUTION PETITION NO. 02 OF 2017 IN
APPEAL NO. 338 OF 2016**

Dated: 16th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**M.P. Biomass Energy Developers Association Petitioner(s) /
& Ors. Appellant(s)**

Vs.

**Madhya Pradesh Electricity Regulatory Commission Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Swapna Seshadri
Ms. Neha Garg
Ms. Rhea Luthra

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Pratyush Singh
Mr. Sandeep Rajpurohit for R.1

Mr. Aditya Singh h/f
Mr. G.Umapathy a/w
Mr. Sanjeev Khare (Rep.) for R.2

ORDER

As agreed by learned counsel for the parties, list the matter on
17.05.2018.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I. J. Kapoor)
Technical Member**